

**Sixteenth Loksabha**

>

Title: Introduction of the Prohibition of Employment as Manual Scavengers and their Rehabilitation (Amendment) Bill, 2019 (Amendment of section 2, etc.).

**DR. KIRIT P. SOLANKI (AHMEDABAD):** Sir, I beg to move for leave to introduce a Bill further to amend the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill further to amend the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013.”

*The motion was adopted.*

**DR. KIRIT P. SOLANKI:** I introduce the Bill.

**15 59 hrs**